

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

ALLAHABAD

Allahabad : Dated this 8th day of June, 2001.

Original Application No. 616 of 2001.

CORAM :-

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Maj Gen KK Srivastava, A.M.

S.R. Samanta S/o Late Shri P.C. Samanta,
Diesel Mechanic Grade I,
Office of Loco Foreman ,
Central Railway, Agra Cantt,
R/o 169A, Police Colony, Police Lines,
Agra.

(Sri R.C. Katara, Advocate)

..... .Applicant

Versus

1. Union of India through the Secretary
Ministry of Railways, Govt. of India,
New Delhi.
2. The Divisional Railway Manager,
Central Railway, Jhansi Division,
Jhansi U.P.
3. The Divisional Mechanical Engineer,
Diesel Shunter Shed,
Diesel Loco, Central Railway,
Agra Cantt.

(Sri KP Singh, Advocate)

..... .Respondents

O R D E R (O_r_a_1)

By Hon'ble Mr. Justice RRK Trivedi, V.C.

By this application the applicant has
prayed for a direction to the respondents to
enforce the promotion orders dated 13-12-1988
and 17-5-1991 and fix the pay of the applicant



in pre-revised scale.

2. Before coming to this Tribunal the applicant filed a representation before the D.R.M. Central Railway, Jhansi, a copy of which has been filed as Annexure-A-3 to the OA. The applicant submitted that the representation is still pending and has not been decided.

3. Considering the facts and circumstances we dispose of this OA finally with the direction to respondent no.2 to decide the representation of the applicant by a reasoned order within three months from the date a copy of this order is filed. ~~The OA is disposed of accordingly.~~ No costs.


Member (A) 
Vice Chairman

Dube/